

pronged consultation process, through online, grassroots and thematic expert consultations. For this purpose, a Committee for the Draft National Education Policy under the Chairmanship of Dr. K. Kasturirangan was constituted, which has submitted its Draft National Education Policy, 2019 (Draft NEP - 2019) to the Ministry on 31st May, 2019. The Draft NEP, 2019 proposes many recommendations for improving the quality of school education as well as higher education. The Draft NEP 2019 has been uploaded on MHRD's website at <https://mhrd.gov.in/sites/upload-files/mhrd/files/Draft-NEP-2019-EN-Revised.pdf> and also at innovate.mygov.in platform at <https://innovate.mygov.in/list-nep/>. At this stage, suggestions/comments have been invited from various stakeholders including the public, Government of India Ministries and State Governments. The Government will finalize the National Education Policy only after examining the inputs/suggestions and comments of all stakeholders.

Kendriya Vidyalaya in Nellore, Andhra Pradesh

681. SHRI PRABHAKAR REDDY VEMIREDDY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) when was the request for setting up of a Kendriya Vidyalaya at Kavali in Nellore district of Andhra Pradesh submitted;

(b) whether Deputy Commissioner, Kendriya Vidyalaya, Secunderabad had asked to resubmit the proposal and the District Education Officer, Nellore had submitted a detailed proposal;

(c) whether the delay of ten years in setting up of Kendriya Vidyalaya has denied educational development in the backward areas of Nellore; and

(d) by when the Kendriya Vidyalaya Sangathan is going to set up Kendriya Vidyalaya there?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) A proposal for setting up of a new Kendriya Vidyalaya (KV) at Kavali, Andhra Pradesh was received by the Kendriya Vidyalaya Sangathan (KVS) in March, 2015 from the Deputy Education Officer, Distt. Nellore. Proposals for opening of new KVs are considered only if sponsored by Ministries or Departments of the Government of India/State Governments/Union Territories Administrations thereby committing resources for setting up a new KV as well as the availability of necessary sanction of the Government.

(b) The Deputy Commissioner, KVS, Regional Office, Hyderabad had requested the District Magistrate, Nellore to submit the proposals in the prescribed proformae.

(c) The proposal in the prescribed proformae was received from the District Administration, Nellore only in July, 2017 and the discrepancies noticed during the scrutiny were communicated to the District Administration in July, 2018. The proposal can be processed further only after removal of the discrepancies by the sponsoring authorities.

(d) The proposals for opening of new KVs received from various sponsoring authorities are scrutinized under the "Challenge Method" with regard to the prescribed parameters before these are processed for approval of the competent authority. As such no time-frame can be given in this regard.

Waiving off of interest on education loan

†682. SHRI RAM NATH THAKUR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the interest on education loan given to students becomes more than the principal amount because they are able to repay it only when they get employed; and

(b) if so, whether Government would consider to waive off interest on education loan as it is an unwanted financial burden on poor students?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) No, Sir.

(b) Does not arise.

Interest on education loan

†683. SHRI RAM NATH THAKUR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that interest on education loan given to students becomes due from the very date it is released;

(b) whether Government would consider any such plan that education loan may be recovered when students became capable of paying it and interest thereon would be payable from the date of payment; and

†Original notice of the question was received in Hindi.